

FORM A
PUBLIC ANNOUNCEMENT
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)
FOR THE ATTENTION OF THE CREDITORS OF IDEAL HEIGHTS PRIVATE LIMITED

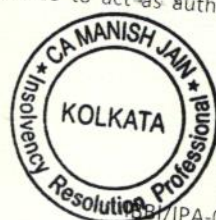
RELEVANT PARTICULARS	
1.	Name of corporate debtor IDEAL HEIGHTS PRIVATE LIMITED
2.	Date of incorporation of corporate debtor 31/08/1998
3.	Authority under which corporate debtor is incorporated / registered Ministry of Corporate Affairs, Registrar of Companies, Kolkata
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor U70101WB1998PTC087841
5.	Address of the registered office and principal office (if any) of corporate debtor 50 JAWAHARLAL NEHRU ROAD KOLKATA WB 700071 IN
6.	Insolvency commencement date in respect of corporate debtor 03/12/2019
7.	Estimated date of closure of insolvency resolution process 180 days from the date of Insolvency commencement date which is 31/05/2020
8.	Name and registration number of the insolvency professional acting as interim resolution professional Mr. Manish Jain Registration No.: IBBI/IPA-001/IP-P00582/2017-2018/11023
9.	Address and e-mail of the interim resolution professional, as registered with the Board Manish Jain 2B, Grant Lane, Room No.303, 3 rd floor, Bajarang Kunj, Kolkata-700012. manishmahavir@gmail.com , cirp.idealheights@gmail.com , Mobile. 9830248684/ 8582806221
10.	Address and e-mail to be used for correspondence with the interim resolution professional Correspondence Address: CA Manish Jain Manish Mahavir & Co. 2B, Grant Lane, Room No.303, 3 rd floor, Bajarang Kunj, Kolkata-700012. cirp.idealheights@gmail.com , manishmahavir@gmail.com Mobile. 9830248684/ 8582806221
11.	Last date for submission of claims 17.12.2019 (14 days from the date of intimation of order to Insolvency Professional)
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional Home Buyers.
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class) 1. Mr. Kamal Prakash Singh IBBI/IPA-001/IP-P-01722/2019 -2020/12653 kamalprakashco@gmail.com , Mobile No.- 9051911377 2. Mr. Pradeep Kumar Goenka IBBI/IPA-002/IP-N00294/2017-2018/10851 goenka.pradeep@gmail.com , Mobile No.- 9830119363 3. Mr. Binit Kumar Kandoi IBBI/IPA-001/IP-P-01695/2019 -2020/12646 binitkandoi@gmail.com , Mobile No.- 9831067051
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at: Web link https://ibbi.gov.in/downloadform.html Physical Address: https://www.ibbi.gov.in/ips-register/view-ip/1?name_ip

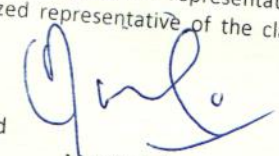
Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the IDEAL HEIGHTS PRIVATE LIMITED on [03/12/2019].

The creditors of IDEAL HEIGHTS PRIVATE LIMITED are hereby called upon to submit their claims with proof on or before [17/12/2019] to the interim resolution professional at the address mentioned against entry No. 10. The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorized representative from among the three insolvency professionals listed against entry No.13 to act as authorized representative of the class [specify class] in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.
 Date: 06/12/2019
 Place: KOLKATA



S/d

 Manish Jain
 Interim Resolution Professional
 IBBI/IPA-001/IP-P00582/2017-2018/11023